

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Video Conference)**

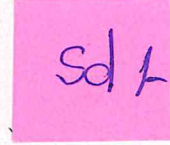
**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 03:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/179/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Geetha Cotton Mills Pvt Ltd & 22 others

ORDER

Mr. Pranav Gopalakrishnan, Ld. Counsel for the Petitioners and Mr. R. Sankaranarayanan, Ld. Sr. Counsel along with Mr. R. S. Sravan Kumar, Ld. Counsel for R2, R3, R4 and Mr. G.P. Yashvardhan, Ld. Counsel for R21 & R22 present.

List the matter along with CP/184/241/AMR/2019 on 29.04.2024.



MEMBER JUDICIAL